

For post exposure prophylaxis among health workers in Public Sector hospitals, antiretroviral drugs are being supplied through State AIDS Control Societies. Government has also waived excise duty on antiretroviral drugs to make them affordable to HIV/AIDS patients.

### Health Melas

1832. SHRI S.M. LAL JAN BASHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have conducted Health Melas in different parts of the country;

(b) the details of such Health Melas conducted and the years when they were conducted;

(c) whether it is a fact that they have been discontinued; and

(d) in what manner Government propose to reach a large number of people without basic health care?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) During the year 2000-01 and 2001 -02 Government of India has supported organization of Health Melas at 33 places, as per details given in the enclosed Statement (See below).

(c) No, Sir.

(d) Primary Health services are accessible to nearly 85% people in rural areas through a network of 1,37,311 sub-centres, 22,842 PHCs and 3,043 CHCs, of which 21,429 sub-centres, 3540 PHCs and 588 CHCs are in Tribal areas. Under the Govt. of India norms, each Sub-Centre, PHC and CHC caters to a population of 5,000,30,000 & 1,00,000 respectively in general areas and 3,000, 20,000 & 80,000 population respectively in hilly and desert areas. Government seeks to further increase access to quality health care, especially in underserved areas, through a number of initiatives under the RCH programme such as organizing RCH Camps at regular intervals at PHCs; strengthening immunization services in border districts through Outreach Scheme; provision of referral transport to pregnant women of indigent families; training dais; promoting establishment

of 24-Hours delivery services; engaging additional ANMs and specialists on contractual basis; funding NGOs to service unserved and underserved areas; and organizing Health Melas.

**Statement**

*Details of Health Melas*

Sl. No.	Place	State	Dates	4
1.	Mathura	Uttar Pradesh	17th to 19th September, 2000	21 st
2.	Kargil	J&K	to 23rd October, 2000	16th to 25th
3.	Perfect Health Mela	Delhi	October, 2000	
4.	Patna	Bihar	19th to 21 st November, 2000	
5.	Lucknow	Uttar Pradesh	31st Jan. to 4th Feb., 2001	
6.	Perambur	Tamil Nadu	4th March, 2001	
7.	Badal	Punjab	September 15-17,2001	September
8.	Sultanpur	Pradesh Uttar	30-October 4,2001	October 30-
9.	Gazipur	Pradesh	November 01,2001	
10.	Najafgarh	Delhi	November 21-24,2001	
11.	Rabongia Baldev	Sikkim	February 8-10,2002	
12.	(Mathura) Srinagar	Uttar Pradesh	March 15-17,2002	
13.	Reasi (Jammu)	Uttaranchal J&K	March 23-25,2002	
14.			March 8-10,2002	
15.	Rajnandgoan	Chhattisgarh	February 17-21,2002	
16.	Raigarh	Chhattisgarh	February 24-26,2002	
17.	Marwahi	Chhattisgarh	March 3-5,2002	
18.	Yamuna Nagar	Haryana	March 20-23,2002	
19.	Madhubani	Bihar	May 4-6,2002	
20.	Phulwari Sharif	Bihar	15-19th June, 2002	
21.	Katihar	Bihar	April 7-9,2002	
22.	Silchar	Assam	March 19-21,2002	

Sl. No.	Place	State	Dates
23.	Guwahati	Assam	March 23-25,2002
24.	Swadeshi Aarogya Mela	New Delhi	February 7-12,2002
25.	Dharmshala	H.R	31 st May to 2nd June, 2002
26.	Chamba	HP.	7th to 9th June, 2002
27.	Sambalpur	Orissa	18-20th April, 2002
28.	Kolkata	West Bengal	6th to 8th July, 2002
29.	Motihari	Bihar	22-24th June, 2002
30.	Aizwal	Mizoram	22nd to 27th October, 2002
31.	MTNL Health Mela	Delhi	18th to 27th October, 2002
32.	Bal Swasthya Mela	Delhi	12th to 14th November, 2002
33.	Khurja	Uttar Pradesh	16th to 18th August, 2002

#### **CGHS dispensary in Mayur Vihar**

1833. SHRI DARA SINGH CHAUHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received representations from the Resident Welfare Associations of Mayur Vihar, Phase III and its adjoining Group Housing Societies for the opening of CGHS dispensary;

(b) whether Government are aware that a plot of land has been earmarked in Mayur Vihar, Phase-III by the DDA for the construction of a dispensary; and

(c) the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) No, Sir.

(c) In view of the (a) & (b) above, the question does not arise.